CIRCULATION DATES FOR PRAECIPE RECEIVED ON 03/07/2025 CORAM: JUSTICE MADHAV J. JAMDAR [COURT ROOM NO.19]

		V J. JAMDAR [COURT ROOM	-	
SR. NO.	CASE NUMBER	NAME OF ADVOCATE	CIRCULATIO N DATE	REMARKS
1.	Cr. Bail Application No.1721 of 2025	Shrikant Gadade	08/07/2025	
2.	Anticipatory Bail Application No.3048 of 2023	Abhnag M. Suryawanshi	07/07/2025	
3.	Interim Application No.2376 of 2025 in Cr. Application No.651 of 2025	Mithilesh Mishra		Please check assignment
4.	Cr. Application No.506 of 2024	Abhiraj Parab	22/07/2025	
5.	Interim Application No.451 of 2025 in Cr. Revision Application (St) No.2175 of 2025	Kalyani M. Mangave	14/07/2025	
6.	Cr. Revision Application No.273 of 2019	Jagannath S. Pawar		Please check assignment
7.	Cr. Revision Application No.408 of 2023	Shailesh D. Chavan	11/07/2025	
8.	Cr. Writ Petition No.2874 of 2025	A & A. Legal Advocates	04/07/2025	For withdrawal
9.	Cr. Writ Petition No.2178 of 2025 with Cr. Writ Petition No.2180 of 2025	Salman Palsara		Please check assignment
10.	Cr. Writ Petition No.1527 of 2025	Khemka & Associates	10/07/2025	
11.	Cr. Writ Petition No.545 of 2025	Khemka & Associates	18/07/2025	
12.	Cr. Writ Petition No.6648 of 2024	Harshvardhan Suryavanshi		Please check assignment
13.	Cr. Appeal No.652 of 2015	Nitin P. Deshpande	18/07/2025	
14.	Interim Application (St) No.12892 of 2025 in Cr. Appeal No.899 of 2022	Ms. Sartaj Shaikh	18/07/2025	
15.	Cr. Appeal No.4985 of 2025	Suraj S. Gund	24/07/2025	
16.	Interim Application No.404 of 2025 in Cr. Appeal (St) No.1845 of 2025	Ms. Farhana Shah	17/07/2025	
17.	Interim Application No.3686 of 2025 in Second Appeal No.27201 of 2024	Narayan G. Rokade	21/07/2025	
18.	Second Appeal No.877 of 2019	Onkar A. Mane	29/07/2025	
19.	Interim Application (St) No.21265 of 2025 in Second Appeal No.955 of 2015 in Civil Appeal No.212 of 2008	Rita K. Joshi	07/07/2025	For restoration
20.	Interim Application No.14812 of 2024	Nandu Pawar	30/07/2025	For

	in Second Appeal No.281 of 2024			direction
21.	Civil Application No.839 of 2006	Machhindra A. Patil	23/07/2025	For direction
22.	Interim Application No.14800 of 2024 in Second Appeal No.548 of 2024	Nandu Pawar	06/08/2025	For direction
23.	Second Appeal No.334 of 2025	Nikhil N. Pawar	21/07/2025	
24.	Second Appeal No.906 of 2017	Sanskar Marathe	22/07/2025	
25.	Interim Application (St) No.5182 of 2022 in Second Appeal (St) No.5180 of 2022	Sanskar Marathe	15/07/2025	
26.	Civil Application No.735 of 2018 in Second Appeal (L) No.13361 of 2018	Sanskar Marathe	22/07/2025	
27.	Second Appeal (St) No.22241 of 2024	P. D. Dalvi	28/07/2025	
28.	Interim Application (St) No.24832 of 2023 a/w Interim Application (St)No.26168 of 2023 in Second Appeal (St) No.24859 of 2023	Sarthak S. Diwan	28/07/2025	
29.	Interim Application No.5204 of 2025 in Second Appeal No.458 of 2020	Paras D. Yadav	07/07/2025	For restoration
30.	Interim Application No.20 of 2022 in Second Appeal (St) No.493 of 2020	Priyanka H. Chavan	21/07/2025	
31.	Civil Application No.1602 of 2018 in R. C. Case No.1269 of 2017	Dinesh W. Bhosale	07/07/2025	For restoration
32.	Second Appeal No.686 of 2011	Sonali R. Chavan	30/07/2025	For direction
33.	Second Appeal No.420 of 2019 a/w Second Appeal No.421 of 2019	Vaibhav R. Gaikwad	21/07/2025	
34.	Interim Application No.15010 of 2024 in Second Appeal No.920 of 2005	Pramod G. Kathane	23/07/2025	
35.	Second Appeal No.412 of 2013	Pramod G. Kathane	29/07/2025	
36.	Second Appeal No.520 of 2022	Dilip Bodake	21/07/2025	
37.	Interim Application No.15475 of 2024 with Interim Application No.3589 of 2021 in Second Appeal No.414 of 2021	Pramod G. Kathane	29/07/2025	
38.	Second Appeal (St) No.10355 of 2018	Ajinkya M. Udane	29/07/2025	
39.	Second Appeal (St) No.131 of 2023	Ajinkya M. Udane	29/07/2025	
40.	Interim Application (St) No.18657 of 2025 in Second Appeal No.97 of 2017	Ajinkya M. Udane	22/07/2025	
41.	Second Appeal No.182 of 2017	Mandar V. Limaye	16/07/2025	For direction
42.	Second Appeal (St) No.14415 of 2025	Sharad V. Kulkarni	21/07/2025	

43.	Second Appeal No.792 of 2019	Bhalchandra S. Shinde	30/07/2025	For direction
44.	Second Appeal No.720 of 2019	Bhalchandra S. Shinde	21/07/2025	
45.	Second Appeal No.477 of 2007	A. S. Ramesan	16/07/2025	For direction
46.	Second Appeal (St) No.9854 of 2025	Ajinkya M. Udane	22/07/2025	
47.	Second Appeal No.597 of 2014	Tejesh Dande & Associates	30/07/2025	For direction
48.	Second Appeal No.983 of 2012	Dr. Uday P. Warunjikar	30/07/2025	
49.	Interim Application No.2058 of 2021 in Rejected Case No.1873 of 2018 and Interim Application No.2892 of 2021 in Rejected Case No.125 of 2019	Tuushar Sonawane	15/07/2025	
50.	Interim Application (St) No.21490 of 2025 with Civil Application No.1757 of 2011 with Second Appeal No.777 of 2011	R. D. Suryawanshi	07/07/2025	
51.	Second Appeal No.436 of 2017	Pradeep J. Thorat	04/07/2025	
52.	Interim Application (St) No.21594 of 2025 in Interim Application No.8912 of 2025 in Civil Revision Application No.189 of 2025	Vikas Pawar	14/07/2025	

1. Due to paucity of time, the matters on daily Board dated 3rd July 2025 from Sr. Nos.32 to 90 (except Sr. Nos.38, 44, 57, 64, 70, 84, 89 & 90) are adjourned as follows:

Sr. Nos.	Adjourn to
32-39	04/07/2025
40-55	10/07/2025
56-70	11/07/2025
71-90	17/07/2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until next date.